

THE HIGH COURT OF MEGHALAYA:  
SHILLONG  
NOTICE

NO.HCM.III/166/2019-Judl./Part-I/579

Dated Shillong, the 4<sup>th</sup> May, 2026

It is hereby notified for the information of all concerned that today, i.e., 4th May, 2026, Division Bench-I, Division Bench-III, and the Single Bench of Hon'ble Mr. Justice W. Diengdoh will not sit.

Accordingly, all matters listed before the said Division Benches and the said Single Bench today will stand adjourned and be listed in due course.

Further, urgent matters, if any, pertaining to the said Division Benches and the said Single Bench may be intimated to the Joint Registrar (Listing), and such matters will be listed subject to the approval of Hon'ble the Chief Justice.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 4<sup>th</sup> May, 2026

**Memo NO.HCM.III/166/2019-Judl./Part-I/579 A**

**Copy to: -**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

OSY  
4/5/26